

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of September 2019

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
CIVIL CASES				
Regular First Appeal	31407	410	424	31393
Execution First Appeal	46	1	1	46
Regular Second Appeal	51063	458	399	51122
Execution Second Appeal	392	7	13	386
First Appeal from Order (MACT)	45304	666	949	45021
First Appeal from Order (Misc)	6604	122	179	6547
First Appeal from Order (Matrimonial)	2025	29	112	1942
Petition U/S 24 of HMA	0	0	0	0
Second Appeal from Order	276	5	4	277
Civil Revision	13392	919	839	13472
Civil Writ Petition	69019	4495	3822	69692
Letters Patent Appeal	3404	159	128	3435
Election Petitions	20	0	1	19
Recreminatory	1	0	0	1
Application in Election Petition	21	2	5	18
Probate	4	0	0	4
Matrimonial Reference	0	0	0	0
Income Tax Cases	2	0	0	2
Income Tax Appeals	1641	54	245	1450
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	32	2	4	30
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	33	0	0	33
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	13	5	4	14
Central Excise Cases	0	0	0	0
Central Excise Act	143	8	6	145
Interest Tax Appeals	0	0	0	0
Vat Appeals	417	36	6	447
General Vat Reference	0	0	0	0

Vat Revisions	5	0	0	5
Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	60	0	3	57
Civil Reference	4	0	0	4
Civil Original	15	0	0	15
Civil Contempts	4582	373	900	4055
Contempt Appeal Civil Petition	16	2	2	16
Arbitration Cases	498	20	10	508
Execution Liquidation	0	0	0	0
Company Appeals	40	0	1	39
Company Petitions	272	0	6	266
X-Objection	1967	46	40	1973
Transfer Application	538	155	121	572
Review Applications	960	41	112	889
Civil Suit - Original Side	1	0	0	1
Total of Civil Cases	234230	8015	8336	233909
CRIMINAL CASES				
Criminal Appeal - DB	13012	120	65	13067
Criminal Appeal - DB Acquital	1475	78	9	1544
Criminal Appeal - SB	43189	402	68	43523
Criminal Appeal - SB Acquital	813	20	4	829
Criminal Revision	14797	418	309	14906
Criminal Revision (Family)	1060	142	50	1152
Criminal Writ	163	82	96	149
Murder Reference	9	0	0	9
Contempt Appeals (Criminal)	102	1	0	103
Criminal Main Misc	31542	5687	4822	32407
Criminal-Complaint-OJ	1	0	0	1
Pet. U/s 378 (3&4)	8901	274	39	9136
Criminal Reference	2	0	0	2
Total of Criminal Cases	115066	7224	5462	116828
Total of Main Cases (Civil & Criminal)	349296	15239	13798	350737

Institution includes 92 cases of Remand back and Restored cases.